

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION NO. †2369  
TO BE ANSWERED ON 09<sup>TH</sup> MAY, 2016

**Recognition of Colleges**

†2369. SHRI DALPAT SINGH PARASTE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of colleges across the country that have applied for inclusion under section 2(f) and 12(b) of the UGC act, 1956 during the last three years, Statewise/College-wise;
- (b) whether applications of certain colleges have been rejected;
- (c) if so, the details thereof;
- (d) whether colleges of Maharashtra including colleges located in Parbhani District have also applied for the same;
- (e) if so, the details of colleges whose application has been rejected along with the reasons therefor; and
- (f) whether the Government is aware of any irregularities that have been committed in the said process to granting recognition to the colleges under the said sections of the UGC; and if so, the steps being taken by the Government in this regard?

**ANSWER**  
**MINISTER OF HUMAN RESOURCE DEVELOPMENT**  
**(SMT. SMRITI ZUBIN IRANI)**

(a): The details are at **Annexure-I**.

(b) & (c): The University Grants Commission (UGC) has informed that no application has been rejected by them. However, proposals which are not supported by the requisite authenticated documents and/or not in correct proforma are communicated to the college concerned. On receipt of the relevant and complete documents, the proposal(s) are processed to include the college(s) under Section 2(f) and 12(b) of the UGC Act 1956. The details are at **Annexure-I**.

(d): The UGC has informed that no proposal has been received from colleges located in Parbhani District in last three years. However, proposals have been received from colleges of Maharashtra State.

(e): Does not arise in view of (b), (c) and (d) above.

(f): The UGC has informed that no such irregularities came to the notice of the UGC.

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**Annexure – I**

**ANNEXURE REFERRED TO IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO.2369 FOR 09.05.2016 ASKED BY SHRI DALPAT SINGH PARASTE, HON'BLE MEMBER OF PARLIAMENT REGARDING RECOGNITION OF COLLEGES.**

State	Number of proposals received in			Total no. of proposals received	College included under 2(f)/12(B)	Total no. of proposals under consideration due to incomplete documents/information from the college(s) as on date
	2013	2014	2015			
Andaman & Nicobar	0	0	0	0	0	0
Andhra Pradesh/ Telangana	45	48	23	116	75	41
Arunachal Pradesh	1	0	0	1	1	0
Assam	20	15	10	45	30	15
Bihar	9	5	12	26	8	18
Chandigarh	0	0	2	2	1	1
Chhattisgarh	22	31	25	78	44	34
Dadra and Nagar Haveli	0	0	0	0	0	0
Daman & Diu	0	0	1	1	0	1
Delhi	1	0	14	15	4	11
Goa	0	2	1	3	1	2
Gujarat	60	10	16	86	58	28
Haryana	4	4	8	16	9	7
Himachal Pradesh	5	5	4	14	1	13
Jammu & Kashmir	14	6	6	26	10	16
Jharkhand	9	4	1	14	11	3
Karnataka	41	83	86	210	97	113
Kerala	3	8	6	17	8	9
Lakshadweep	0	0	0	0	0	0
Madhya Pradesh	14	38	16	68	27	41
Maharashtra	50	49	66	165	84	81
Manipur	0	2	2	4	3	1
Meghalaya	0	0	0	0	0	0
Mizoram	0	1	2	3	1	2
Nagaland	4	1	0	5	5	0
Odisha	13	14	27	54	33	21
Puducherry	0	0	2	2	0	2
Punjab	13	4	4	21	17	4
Rajasthan	23	13	19	55	28	27
Sikkim	0	0	2	2	1	1
Tamil Nadu	37	55	60	152	79	73
Tripura	0	1	1	2	1	1
Uttar Pradesh	158	204	217	579	485	94
Uttarakhand	0	8	4	12	7	5
West Bengal	18	9	11	38	23	15
<b>Total</b>	<b>564</b>	<b>620</b>	<b>648</b>	<b>1832</b>	<b>1152</b>	<b>680</b>